

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 301**  
**CP-13/ND/2024**

**IN THE MATTER OF:**  
**Supriya Mukherji & Ors.**

... **Applicant/Petitioner**

**Versus**

**Sigma Research and Consulting Pvt. Ltd. & ...**  
**Ors.**

**Respondent**

**Under Section: 241(1),242(4) Comp. Act.**

**Order delivered on 02.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :** CS Kamal Kirti, AR and & Adv. Sakshi Gandhi  
for Respondent No. 1-4

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Issue notice to the Respondent returnable on 05.04.2024. The Applicant undertakes to serve notice upon the Respondent through all modes viz. registered post, speed post and E-mail. Affidavit of service be filed within one week. Reply, if any, may be filed by the Respondent within one week from the date of receipt of the notice.

List on 05.04.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**